POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF
SUNITA BONDS & HOLDINGS LIMITED ("SBHL" OR THE "TARGET COMPANY")
Registered Office: 23C, Ashutosh Chowdhury Avenue, Ballygunge, Kolkata- 700 017

Open Offer for acquisition of 63,700 (Sixty Three Thousand Seven Hundred) fully paid-up equity shares of Rs. 10/- each of SBHL by Mr. Subhas Chandra Bhartia, Mrs. Hansa Bhartia, Mr. Sudeep Bhartia and Mrs. Ekta Bhartia (**hereinafter collectively referred to as the "Acquirers").**

This Post Offer Advertisement is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer, on behalf of the Acquirers, in connection with the Offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations, 2011**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers has appeared in The Financial Express (English daily all editions), Jansatta (Hindi daily all editions) and Kalantar (Bengali daily Kolkata edition) on 06.12.2013.

1. Name of the Target Company : **Sunita Bonds & Holdings Limited`**
2. Name of the Acquirers ~~and Persons Acting in Concerts~~ : **Acquirers**:
   Mr. Subhas Chandra Bhartia
   Mrs. Hansa Bhartia
   Mr. Sudeep Bhartia
   Mrs. Ekta Bhartia
3. Name of Manager to the Offer : VC Corporate Advisors Private Limited
4. Name of Registrar to the Offer : ABS Consultant Private Limited
5. Offer details
   a) Date of Opening of the Offer : Friday, 07.03.2014
   b) Date of Closing of the Offer : Friday, 21.03.2014
6. Date of Payment of Consideration : Not Applicable
7. Details of the Acquisition :

Sr. No.	**Particulars**	**Proposed in the Offer Document**		**Actual**	
7.1.	Offer Price	Rs. 22/- per equity share		Rs. 22/- per equity share	
7.2.	Aggregate number of shares tendered	63,700		NIL	
7.3.	Aggregate number of shares accepted	63,700		NIL	
7.4.	Size of the Offer (Number of shares multiplied by Offer price per share)	Rs. 14,01,400/-		Not Applicable	
7.5.	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No. & %)	NIL (0.00%)		NIL (0.00%)	
7.6.	Shares Acquired by way of SPA • Number • % of Fully Diluted Equity Share Capital	1,79,210 (73.15%)		1,79,210 (73.15%)	
7.7.	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	63,700 (26.00%)		NIL (0.00%)	
7.8.	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9.	Post Offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	2,42,910 (99.15%)		1,79,210 (73.15%)	
7.10.	Pre and Post Offer shareholding of Public Shareholders	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number • % of Fully Diluted Equity Share Capital	65,790 (26.85%)	2,090 (0.85%)	65,790 (26.85%)	65,790 (26.85%)

8. The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the fulfilment of his obligations as laid down in the SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI and at the registered office of the Target Company.

10. Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated 22.02.2014.

Issued by Manager to the Offer on behalf of the Acquirers:

Manager to the Offer:
VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI REGN NO : INM000011096
(Contact Person: Ms. Urvi Belani)
31, Ganesh Chandra Avenue,
2nd Floor, Suite No. 2C, Kolkata – 700 013
Tel No.:- (033) 2225 3940
Fax No.: - (033) 2225 3941
Email : mail@vccorporate.com

Place: Kolkata **Date: 26.03.2014**